

(2024) 11 MEG CK 0013

Meghalaya High Court At Shillong

Case No: Miscellaneous Case (Writ Appeal) No. 41 Of 2024

Managing Committee Of
Tillapara Girls SSA L.P. School

APPELLANT

Vs

State Of Meghalaya & Ors.

RESPONDENT

Date of Decision: Nov. 26, 2024

Hon'ble Judges: H.S. Thangkhiew, J; B. Bhattacharjee, J

Bench: Division Bench

Advocate: S. Sen, M.U. Ahmed, S. Shyam, M.R. Marak

Judgement